

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5853  
ANSWERED ON:03.05.2000  
DE-ADDICTION  
ARUN KUMAR;SHANKERSINH VAGHELA

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether any proposal has been received from some voluntary organizations working in Bihar and Gujarat for complete de-addiction in the society;
- (b) if so, the details alongwith the names of such organizations, State-wise;
- (c) whether the Government have taken any decision inn this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons for the delay?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(SMT. MANEKA GANDHI)

(a to e) Proposals from the undermentioned Non-Governmental organizations recommended by the State Governments for setting up of De-addiction Centres in Bihar and Gujarat have been received during 99-2000:

Bihar:-

1. Jagaran, Patna
2. Environmental Consultancy Centre, Patna
3. Rural Youth Coordination Centre, Chhapra
4. Vishwayatan, Nalanda

Gujarat:-

1. Indian Council of Social Welfare, Ahmedabad
2. Patani Sheri Sewa Sangh, Ahmedabad
3. Balkanji Bari Centre, Ahmedabad

Of the above mentioned organizations, the cases of Jagaran, Patna, Environmental Consultancy Centre, Patna, and Rural Youth coordination Centre, Patna have been sanctioned. The proposals of the remaining NGOs are under examination. As per the existing policy, the Government considers such proposals in terms of the provisions of the Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse, and taking into account the need for setting up of such a centre in the area applied for.